

Pendency and Disposal of cases

Name of the Judgeship:-Chapra

Name of the Month:- Jun 2017

Sl. No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
1	Ramesh Tiwary (District and Sessions judge)	Temporary Injunction	0	0	0		0	Regular Bail	24	121	20	103	22
		Interlocutory Application	0	0	0		0	Anticipatory Bail	82	292	33	236	105
		Settlement of Issues	4	0	0		4	Appeal	32	4	0	0	36
		Miscellaneous Petition	32	18	14	0	36	Revision	99	34	0	3	130
		Civil Appeal	101	11	2	7	103	Framing of Charge	12	7	5	0	14
		Misc. Appeal	20	1	2	2	17	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			19		
		Execution	14	43	0	0	57	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	3	3	0	0
		Probate/Letters of Administration	76	4	1	0	79	Argument	0	2	2	0	0
		M.A.C.T Cases	107	10	0	5	112	Miscellaneous Petition	60	15	12	0	63
		Total no. of Witnesses Examined			0			Special Act Cases (NDPS, SC/ST etc.)	11	1	0	1	11
								Sessions Trial	213	48	2	36	223
						Sessions Trial Contested			2				
2	Raghupati Singh (Principal Judge (Family Court))	Matrimonial Suits	1166	46	45	0	1167	U/s 125 of Cr. P.C.	814	24	28	0	810
		Matrimonial Suits Contested			9								
		Matrimonial Suits (I.A)	0	10	10	0	0						
		Reconciliation	0	89	89	0	0						
		Reconciliation (I.A)	0	2	2	0	0						
		U/S 24 of the Hindu Marriage Act	0	6	6	0	0						
		U/S 24 of the Hindu Marriage Act (I.A)	0	0	0	0	0						
		U/S 25 of the Hindu Marriage Act	0	1	1	0	0						
		U/S 25 of the Hindu Marriage Act (I.A)	0	0	0	0	0						
		U/S 26 of the Hindu Marriage Act	0	0	0	0	0						
		U/S 26 of the Hindu Marriage Act (I.A)	0	0	0	0	0						
		Adoption & Custody of Child	4	0	3	0	1						

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3	Dharmendra Kumar Singh (Additional District and Sessions Judge)	Temporary Injunction	0	0	0		0	Regular Bail	9	29	28	0	10
		Interlocutory Application	0	3	3		0	Anticipatory Bail	0	0	0	0	0
		Settlement of Issues	0	1	1		0	Appeal	31	0	2	0	29
		Miscellaneous Petition	0	0	0	0	0	Revision	38	0	1	0	37
		Civil Appeal	117	1	1	0	117	Framing of Charge	0	16	16	0	0
		Misc. Appeal	24	0	1	0	23	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			53		
		Execution	3	0	0	0	3	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	9	9	0	0
		Probate/Letters of Administration	58	0	2	0	56	Argument	3	0	3	0	0
		M.A.C.T Cases	83	1	3	0	81	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			0			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	490	9	3	0	496
						Sessions Trial Contested			3				

4	Ashok kumar Gupta -I (Additional District and Sessions Judge-I)	Temporary Injunction	0	0	0	0	0	Regular Bail	5	11	12	0	4
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	31	47	44	0	34
		Settlement of Issues	4	0	0	4	4	Appeal	40	0	0	0	40
		Miscellaneous Petition	0	0	0	0	0	Revision	44	4	2	0	46
		Civil Appeal	108	0	1	2	105	Framing of Charge	2	17	17	0	2
		Misc. Appeal	19	0	0	0	19	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses				65	
		Execution	1	0	0	0	1	Examination of Defence Witnesses	2	0	2	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	6	11	11	0	6
		Probate/Letters of Administration	48	0	0	0	48	Argument	4	12	12	0	4
		M.A.C.T Cases	63	0	0	0	63	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			9			Special Act Cases (NDPS, SC/ST etc.)	748	20	8	0	760
								Sessions Trial	200	0	4	0	196
								Sessions Trial Contested			4		

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		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
5	Vijay Anand Tiwary (Additional District and Sessions Judge-II)	Temporary Injunction	0	0	0	0	0	Regular Bail	5	16	14	0	7
		Interlocutory Application	0	1	1		0	Anticipatory Bail	26	33	29	1	29
		Settlement of Issues	0	1	1		0	Appeal	35	0	0	0	35
		Miscellaneous Petition	1	0	1	0	0	Revision	69	1	11	0	59
		Civil Appeal	136	3	0	0	139	Framing of Charge	2	6	7	0	1
		Misc. Appeal	16	1	0	0	17	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses				32	
		Execution	1	0	0	0	1	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	1	15	16	0	0
		Probate/Letters of Administration	62	0	0	0	62	Argument	2	8	8	1	1
		M.A.C.T Cases	76	0	1	0	75	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			14			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	477	8	8	3	474
								Sessions Trial Contested			6		
6	Anjani Kumar Singh (Additional District and Sessions Judge-VI)	Temporary Injunction	0	0	0	0	0	Regular Bail	2	112	113	0	1
		Interlocutory Application	2	0	1		1	Anticipatory Bail	8	18	11	0	15
		Settlement of Issues	0	3	3		0	Appeal	19	0	0	0	19
		Miscellaneous Petition	12	1	0	0	13	Revision	35	1	5	1	30
		Civil Appeal	92	0	1	0	91	Framing of Charge	25	6	6	0	25
		Misc. Appeal	22	0	1	0	21	Discharge	1	1	1	0	1
		Remand	0		0			Examination of Prosecution Witnesses				26	
		Execution	1	0	0	0	1	Examination of Defence Witnesses	1	0	1	0	0
		Decree	1	0	1	0	0	Statement of accused u/s 313	5	6	6	0	5
		Probate/Letters of Administration	47	0	1	0	46	Argument	16	9	9	0	16
		M.A.C.T Cases	53	0	1	0	52	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			6			Special Act Cases (NDPS, SC/ST etc.)	325	150	0	0	475
								Sessions Trial	454	6	12	1	447
								Sessions Trial Contested			9		

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		beginning					court						
7	Vinod Kumar Mishra (Additional District and Sessions Judge-VIII)	Temporary Injunction	0	0	0	0	0	Regular Bail	4	9	8	0	5
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	14	14	28	0	0
		Settlement of Issues	0	0	0	0	0	Appeal	44	0	1	0	43
		Miscellaneous Petition	0	0	0	0	0	Revision	53	0	4	0	49
		Civil Appeal	129	1	0	0	130	Framing of Charge	12	0	12	0	0
		Misc. Appeal	21	1	0	1	21	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			44		
		Execution	2	0	0	0	2	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	22	0	22	0	0
		Probate/Letters of Administration	57	0	0	0	57	Argument	8	7	7	0	8
		M.A.C.T Cases	62	0	1	0	61	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			12			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
						Sessions Trial	685	6	0	4	687		
						Sessions Trial Contested			0				
8	Om Prakash Pandey (Additional District and Sessions Judge-IX)	Temporary Injunction	0	0	0	0	0	Regular Bail	21	12	20	0	13
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	38	42	26	0	54
		Settlement of Issues	0	0	0	0	0	Appeal	36	0	0	2	34
		Miscellaneous Petition	15	0	2	1	12	Revision	56	0	1	1	54
		Civil Appeal	131	2	3	2	128	Framing of Charge	17	2	4	0	15
		Misc. Appeal	35	1	0	1	35	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			22		
		Execution	1	0	0	0	1	Examination of Defence Witnesses	1	0	0	0	1
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	0	4	0	-4
		Probate/Letters of Administration	77	0	0	4	73	Argument	5	3	3	0	5
		M.A.C.T Cases	78	2	2	3	75	Miscellaneous Petition	2	0	0	0	2
		Total no. of Witnesses Examined			21			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
						Sessions Trial	598	2	3	30	567		
						Sessions Trial Contested			3				

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9	Birendra Kumar Mishra (Additional District and Sessions Judge-X)	Temporary Injunction	0	0	0	0	0	Regular Bail	10	11	11	0	10
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	16	23	23	0	16
		Settlement of Issues	0	0	0	0	0	Appeal	49	0	1	0	48
		Miscellaneous Petition	16	0	1	1	14	Revision	25	0	2	0	23
		Civil Appeal	124	3	1	0	126	Framing of Charge	10	10	5	0	15
		Misc. Appeal	26	0	0	0	26	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			31		
		Execution	2	0	0	0	2	Examination of Defence Witnesses	7	0	7	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	6	6	0	0
		Probate/Letters of Administration	55	0	3	0	52	Argument	10	6	6	0	10
		M.A.C.T Cases	83	2	0	1	84	Miscellaneous Petition	1	0	0	0	1
		Total no. of Witnesses Examined			12			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
						Sessions Trial	497	10	8	0	499		
						Sessions Trial Contested			6				
		Temporary Injunction	0	0	0	0	0	Regular Bail	0	0	0	0	0
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Appeal	30	0	0	0	30
		Miscellaneous Petition	0	0	0	0	0	Revision	3	1	0	0	4

10	Shyam Kishore Saah (Adhoc Additional District and Sessions Judge)	Civil Appeal	92	1	0	0	93	Framing of Charge	0	0	0	0	0
		Misc. Appeal	6	1	0	0	7	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			9		
		Execution	0	0	0	0	0	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Probate/Letters of Administration	35	2	0	0	37	Argument	2	3	3	0	2
		M.A.C.T Cases	22	1	0	0	23	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			3			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	262	10	13	0	259
								Sessions Trial Contested			13		

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11	Umesh Chandra Srivastava (Adhoc Additional District and Sessions Judge)	Temporary Injunction	0	0	0		0	Regular Bail	0	0	0	0	0
		Interlocutory Application	3	3	3		3	Anticipatory Bail	0	0	0	0	0
		Settlement of Issues	0	0	0		0	Appeal	11	2	1	0	12
		Miscellaneous Petition	2	1	3	0	0	Revision	6	0	1	0	5
		Civil Appeal	99	1	2	1	97	Framing of Charge	0	0	0	0	0
		Misc. Appeal	9	0	1	0	8	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			0		
		Execution	0	0	0	0	0	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	4	2	3	0	3
		Probate/Letters of Administration	21	1	22	0	0	Argument	3	7	6	0	4
		M.A.C.T Cases	8	2	0	0	10	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			2			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
						Sessions Trial	286	17	6	0	297		
						Sessions Trial Contested			6				
12	Kishori Lal (Chief Judicial Magistrate-cum-Sub Judge)	Temporary Injunction	0	1	1	0	0	Bail Applications	0	51	51	0	0
		Interlocutory/Misc. Application	0	5	5	0	0	Acceptance of final form	189	22	30	0	181
		Settlement of Issues	0	1	1	0	0	Cognisance Taken			31		
		Execution	1	0	0	0	1	Commitment of cases	141	0	3	0	138
		Witness Examined	0	20	16	0	4	Charged Framed/Accusation Explained	1	3	3	0	1
		Argument	0	0	0	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	200	9	0	1	208	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	3	5	5	0	3
		Succession Cases	1	0	0	0	1	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	1704		9		
								Complaint Cases (for Trial)	275		0		
								Complaint Cases	1988	362	9	362	197
								G.R Cases	2191	93	0	92	219
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	4	8	8	0	4		
						FIR Institution U/s 156(3)	2291	26			231		
						Magisterial Trial	830	167	8	12	977		
						Magisterial Trial (Contested)			8				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	138	0	3	0	138		
						Sessions Trial(Contested)			3				

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13	Shema Eram (Judicial Magistrate J.J. Board)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	0	0	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			0		
		Execution	0	0	0	0	0	Commitment of cases	0	0	0	0	0
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	0	0	0	0	0
		Argument	0	0	0	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	0	0	0	0	0
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	0	0	0	0	0		
						Magisterial Trial (Contested)			0				
						Cases in Juvenile Justice Board	1415	34	30	0	1419		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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14	Upendra Kumar (Sub Judge I-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	148	4	3	0	149	Bail Applications	0	104	104	0	0
		Interlocutory/Misc. Application	10	15	17	0	8	Acceptance of final form	69	2	2	0	69
		Settlement of Issues	8	10	14	0	4	Cognisance Taken			36		
		Execution	0	0	0	0	0	Commitment of cases	95	6	3	0	98
		Witness Examined	4	94	94	0	4	Charged Framed/Accusation Explained	6	15	15	0	6
		Argument	2	5	5	0	2	Discharge	0	0	0	0	0
		Decree	2	4	2	0	4	Disposal of cases without full trial	0		0		
		Suits	2091	126	21	88	2108	Witnesses Examined before Charge	0		0		
		Suits (Contested)			2			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	35	2	0	0	37
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	0	0	0	0	0
						FIR Institution U/s 156(3)	0	0			0		

								Magisterial Trial	2329	96	0	6	2419
								Magisterial Trial (Contested)			0		
								Cases in Juvenile Justice Board	0	0	0	0	0
								Sessions Trial	156	0	1	0	155
								Sessions Trial(Contested)			1		

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15	Dhananjay Kumar Mishra (Sub Judge V-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	1	1	0	0	Bail Applications	0	46	46	0	0
		Interlocutory/Misc. Application	7	0	7	0	0	Acceptance of final form	71	0	2	0	69
		Settlement of Issues	0	3	3	0	0	Cognisance Taken			10		
		Execution	5	0	0	0	5	Commitment of cases	0	5	5	0	0
		Witness Examined	39	0	39	0	0	Charged Framed/Accusation Explained	0	3	3	0	0
		Argument	3	1	1	0	3	Discharge	0	0	0	0	0
		Decree	0	4	4	0	0	Disposal of cases without full trial	0		0		
		Suits	362	11	4	0	369	Witnesses Examined before Charge	0		0		
		Suits (Contested)			1			Witnesses Examined after Charge	2		2		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		31		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	23	23	0	0
		Succession Cases	1	0	0	0	1	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		4		
								Complaint Cases (for Trial)	0		4		
								Complaint Cases	158	10	7	0	161
								G.R Cases	1075	66	8	18	1115
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	9	0	9	0	0		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	890	108	15	9	974		
						Magisterial Trial (Contested)			9				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Jun 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
16	Punit Malviya (Sub Judge VII-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	1	0	0	0	1	Bail Applications	0	49	49	0	0
		Interlocutory/Misc. Application	2	7	6	0	3	Acceptance of final form	91	0	2	0	89
		Settlement of Issues	1	4	4	0	1	Cognisance Taken			31		
		Execution	4	0	0	0	4	Commitment of cases	29	1	2	1	27
		Witness Examined	23	30	28	0	25	Charged Framed/Accusation Explained	33	7	9	0	31
		Argument	10	0	3	0	7	Discharge	1	2	2	0	1
		Decree	0	3	1	0	2	Disposal of cases without full trial	0		0		
		Suits	326	9	4	0	331	Witnesses Examined before Charge	212		47		
		Suits (Contested)			3			Witnesses Examined after Charge	437		31		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		29		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	12	1	6	0	7
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	245		12		
								Complaint Cases (for Trial)	469		4		
								Complaint Cases	617	113	16	0	714
								G.R Cases	1818	318	7	15	2114
								T.I. Parade Conducted	0		0		

								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	3	2	3	0	2
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	2435	431	23	15	2828
								Magisterial Trial (Contested)				3	
								Cases in Juvenile Justice Board	0	0	0	0	0
								Sessions Trial	0	0	0	0	0
								Sessions Trial(Contested)			0		

Name of the Judgeship:-Chapra

Name of the Month:-Jun 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
17	Sanjay Kumar III (Sub Judge VIII-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	2	2	0	0	Bail Applications	0	54	54	0	0
		Interlocutory/Misc. Application	0	9	9	0	0	Acceptance of final form	18	5	1	0	22
		Settlement of Issues	0	3	3	0	0	Cognisance Taken			65		
		Execution	37	0	2	0	35	Commitment of cases	98	10	1	0	107
		Witness Examined	12	65	60	0	17	Charged Framed/Accusation Explained	26	5	14	0	17
		Argument	2	2	3	0	1	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	455	13	10	0	458	Witnesses Examined before Charge	190		20		
		Suits (Contested)			2			Witnesses Examined after Charge	167		23		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		20		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	13	1	1	0	13
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	335		2		
								Complaint Cases (for Trial)	259		0		
								Complaint Cases	580	14	2	0	592
								G.R Cases	1180	51	1	37	1193
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	3	16	12	0	7		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	856	22	14	2	862		
						Magisterial Trial (Contested)			6				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Jun 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
18	Sanjay Priya (Sub Judge IX-cum-	Temporary Injunction	0	1	1	0	0	Bail Applications	0	67	67	0	0
		Interlocutory/Misc. Application	2	6	6	0	2	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	6	4	4	0	6	Cognisance Taken			0		
		Execution	6	0	0	0	6	Commitment of cases	24	0	2	0	22
		Witness Examined	7	15	15	0	7	Charged Framed/Accusation Explained	2	5	5	0	2
		Argument	11	1	1	0	11	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	487	11	4	0	494	Witnesses Examined before Charge	20		4		
		Suits (Contested)			1			Witnesses Examined after Charge	19		5		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		35		
		Probate/Letters of	0	0	0	0	0	Statement of accused u/s 313	5	11	11	0	5

20	Sudhir Kumar Sinha (Sub Judge XI-cum-Additional Chief Judicial Magistrate)	Suits	161	31	3	0	189	Charge	360		14		
		Suits (Contested)			2			Witnesses Examined after Charge	405		71		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		14		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	7	13	10	0	10
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	230		3		
								Complaint Cases (for Trial)	208		4		
								Complaint Cases	425	13	7	0	431
								G.R Cases	1587	40	18	0	1609
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	16	30	26	0	20
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	2327	75	32	21	2349
								Magisterial Trial (Contested)			21		
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Jun 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
21	Chhedi Ram (Sub Judge-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	1	1	0	0	Bail Applications	0	41	41	0	0
		Interlocutory/Misc. Application	0	2	2	0	0	Acceptance of final form	40	0	3	0	37
		Settlement of Issues	0	1	1	0	0	Cognisance Taken			25		
		Execution	1	0	0	0	1	Commitment of cases	0	2	2	0	0
		Witness Examined	0	21	21	0	0	Charged Framed/Accusation Explained	0	11	11	0	0
		Argument	5	2	2	0	5	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	153	102	2	0	253	Witnesses Examined before Charge	0		0		
		Suits (Contested)			1			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		29		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	18	18	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	397		3		
								Complaint Cases (for Trial)	643		8		
								Complaint Cases	1110	21	11	80	1040
								G.R Cases	2150	90	17	0	2223
								T.I. Parade Conducted	0		0		
						Custodial death enquiry	0		0				
						Confession Recorded	0		0				
						Statement Recorded U/s 164 Cr.P.C	0		1				
						Argument	0	28	28	0	0		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	3260	111	28	80	3263		
						Magisterial Trial (Contested)			14				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Name of the Month:-Jun 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
		Temporary Injunction	0	0	0	0	0	Bail Applications	0	48	48	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	46	2	4	0	44
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			58		

22	Arvind (Sub Judge- cum- Additional Chief Judicial Magistrate)	Execution	2	1	0	0	3	Commitment of cases	83	15	3	0	95
		Witness Examined	5	5	5	0	5	Charged Framed/Accusation Explained	28	20	27	0	21
		Argument	5	0	2	0	3	Discharge	4	1	1	0	4
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	157	29	1	0	185	Witnesses Examined before Charge	630		30		
		Suits (Contested)			1			Witnesses Examined after Charge	510		48		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		30		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	12	30	31	0	11
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	649		7		
								Complaint Cases (for Trial)	531		9		
								Complaint Cases	1150	30	16	1	1163
								G.R Cases	2091	137	12	7	2209
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		2		
								Argument	14	3	10	0	7
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	3270	167	28	11	3398
								Magisterial Trial (Contested)			5		
								Cases in Juvenile Justice Board	0	0	0	0	0
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Jun 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
23	Satya Narain Shivhare (Sub Judge)	Temporary Injunction	0	2	2	0	0	Bail Applications	0	0	0	0	0
		Interlocutory/Misc. Application	0	71	71	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	14	14	0	0	Cognisance Taken			0		
		Execution	64	0	0	0	64	Commitment of cases	0	0	0	0	0
		Witness Examined	0	60	60	0	0	Charged Framed/Accusation Explained	0	0	0	0	0
		Argument	0	9	9	0	0	Discharge	0	0	0	0	0
		Decree	0	9	9	0	0	Disposal of cases without full trial	0		0		
		Suits	1036	14	19	0	1031	Witnesses Examined before Charge	0		0		
		Suits (Contested)			4			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	0	0	0	0	0
								FIR Institution U/s 156(3)	0	0			0
						Magisterial Trial	0	0	0	0	0		
						Magisterial Trial (Contested)			0				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Jun 2017

Sl No.	Name and Designation of the	Civil Disposal					Criminal Disposal				
		Pendency			Transfer	Pendency	Pendency			Transfer	Pendency

Sl No.	Officer	Nature of case	Civil Disposal				at the end	Nature of case	Criminal Disposal				at the end
			at the beginning	Institution	Disposal	to other court			at the beginning	Institution	Disposal	to other court	
24	Rakesh Kumar IV (Munsif)	Temporary Injunction	27	2	2	0	27	Bail Applications	0	0	0	0	0
		Interlocutory/Misc. Application	57	7	7	0	57	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	6	2	2	0	6	Cognisance Taken			0		
		Execution	162	1	13	0	150	Commitment of cases	0	0	0	0	0
		Witness Examined	54	2	20	0	36	Charged Framed/Accusation Explained	0	0	0	0	0
		Argument	14	3	3	0	14	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	1277	13	8	9	1273	Witnesses Examined before Charge	0		0		
		Suits (Contested)			2			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	0	0	0	0	0
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	0	0	0	0	0
								Magisterial Trial (Contested)			0		
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

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Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal					at the end	
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal		Transfer to other court
25	Rajesh Kumar (Munsif-cum-Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	0	0	0	0
		Interlocutory/Misc. Application	12	0	12	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	1	0	0	0	1	Cognisance Taken			0		
		Execution	0	0	0	0	0	Commitment of cases	0	0	0	0	0
		Witness Examined	0	31	31	0	0	Charged Framed/Accusation Explained	0	0	0	0	0
		Argument	0	0	0	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	336	26	9	0	353	Witnesses Examined before Charge	0		0		
		Suits (Contested)			2			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	0	0	0	0	0
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	0	0	0	0	0
								Magisterial Trial (Contested)			0		
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		

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Sl No.	Name and Designation of the Officer	Civil Disposal						Criminal Disposal					
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
26	Md. Inam Khan (Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	44	44	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	18	3	1	0	20
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			39		
		Execution	0	0	0	0	0	Commitment of cases	16	0	1	0	15
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	10	33	29	0	14
		Argument	0	0	0	0	0	Discharge	16	3	4	0	15
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	56		41		
		Suits (Contested)			0			Witnesses Examined after Charge	28		19		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		59		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	13	15	16	0	12
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	398		8		
								Complaint Cases (for Trial)	1131		8		
								Complaint Cases	1553	8	16	0	1545
								G.R Cases	1049	18	7	0	1060
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	22	21	20	0	23		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	2779	26	23	0	2782		
						Magisterial Trial (Contested)			9				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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Sl No.	Name and Designation of the Officer	Civil Disposal						Criminal Disposal					
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
27	Divya Shekhar (Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	11	11	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			0		
		Execution	0	0	0	0	0	Commitment of cases	0	0	0	0	0
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	39	0	0	0	39
		Argument	0	0	0	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	129		0		
								Complaint Cases (for Trial)	894		0		
								Complaint Cases	1023	0	0	0	1023
								G.R Cases	2203	0	0	35	2168
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164	0		0		

							Cr.P.C					
							Argument	3	0	0	0	3
							FIR Institution U/s 156(3)	0	0			0
							Magisterial Trial	3226	0	0	35	3191
							Magisterial Trial (Contested)				0	
							Cases in Juvenile Justice Board	0	0	0	0	0
							Sessions Trial	0	0	0	0	0
							Sessions Trial(Contested)				0	

Name of the Judgeship:-Chapra							Name of the Month:-Jun 2017						
Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
28	Ashish Mishra (Additional Chief Judicial Magistrate-cum-Railway Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	49	49	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	106	4	2	0	108
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			12		
		Execution	0	0	0	0	0	Commitment of cases	49	0	0	0	49
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	9	11	10	0	10
		Argument	0	0	0	0	0	Discharge	2	0	0	0	2
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	0		13		
		Suits (Contested)			0			Witnesses Examined after Charge	0		5		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	651	651	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	3		1		
								Complaint Cases	3	1	1	0	3
								G.R Cases	1067	21	9	0	1079
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	1	4	4	0	1		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	2337	11	11	35	2302		
						Magisterial Trial (Contested)			5				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra							Name of the Month:-Jun 2017						
Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
29	Sunil Kumar Singh VI (Judicial Magistrate-cum-Additional Munsif)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	32	32	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	0	4	0	0	4
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			0		
		Execution	0	0	0	0	0	Commitment of cases	159	0	7	2	150
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	68	19	18	0	69
		Argument	0	0	0	0	0	Discharge	2	3	2	0	3
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	31	7	0	9	29	Witnesses Examined before Charge	0		2		
		Suits (Contested)			0			Witnesses Examined after Charge	0		3		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		18		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	10	45	41	0	14
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	379		16		
								Complaint Cases (for Trial)	329		5		

								Complaint Cases	711	18	21	0	708
								G.R Cases	1632	1	13	20	1600
								T.I. Parade Conducted	0		1		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		16		
								Argument	26	9	8	0	27
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	1966	1	18	20	1929
								Magisterial Trial (Contested)			2		
								Cases in Juvenile Justice Board	0	0	0	0	0
								Sessions Trial	0	0	0	0	0
								Sessions Trial(Contested)			0		

Name of the Judgeship:-Chapra

Name of the Month:-Jun 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
30	Rajesh Singh (Judicial Magistrate-cum-Additional Munsif)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	137	137	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	10	2	0	0	12
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			2		
		Execution	1	0	0	0	1	Commitment of cases	17	2	0	0	19
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	20	35	28	0	27
		Argument	0	0	0	0	0	Discharge	3	1	1	0	3
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	7	4	0	0	11	Witnesses Examined before Charge	7		7		
		Suits (Contested)			0			Witnesses Examined after Charge	2		2		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		26		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	30	36	56	0	10
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	160		12		
								Complaint Cases (for Trial)	551		14		
								Complaint Cases	675	16	26	0	665
								G.R Cases	2118	383	15	36	2450
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		10		
						Argument	3	60	50	0	13		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	2809	322	41	0	3090		
						Magisterial Trial (Contested)			15				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Jun 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
Rakesh Mani		Temporary Injunction	0	0	0	0	0	Bail Applications	0	32	32	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			0		
		Execution	0	2	0	0	2	Commitment of cases	14	4	0	0	18
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	25	0	15	0	10
		Argument	0	0	0	0	0	Discharge	4	2	0	0	6
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	4	5	0	0	9	Witnesses Examined before Charge	12		2		
		Suits (Contested)			0			Witnesses Examined after Charge	16		4		
		Land Acquisition	0	0	0	0	0	Witnesses Examined for Enquiry	0		22		

31	Tiwari (Judicial Magistrate- cum- Additional Munsif)	Cases											
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	15	0	8	0	7
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	119		2		
								Complaint Cases (for Trial)	2		2		
								Complaint Cases	689	0	1	0	688
								G.R Cases	1907	16	10	0	1913
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		7		
								Argument	12	8	6	0	14
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	2696	16	11	14	2687
								Magisterial Trial (Contested)			4		
								Cases in Juvenile Justice Board	0	0	0	0	0
								Sessions Trial	0	0	0	0	0
						Sessions Trial(Contested)			0				